GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 175

TO BE ANSWERED ON 03.03.2020

SAANSAD ADARSH GRAM YOJANA

*175. SHRIMATI MALA ROY: SHRIMATI APARAJITA SARANGI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of villages/gram panchayats adopted by Members of Parliament (MPs) so far under the Saansad Adarsh Gram Yojana (SAGY) in the country, State/UT-wise;
- (b) the achievements made in these villages;
- (c) the amount spent on the scheme so far;
- (d) the number of Members of Parliament who have not yet adopted a village/gram panchayat under the Yojana;
- (e) the steps being taken by the Government to address the sluggish progress under the Yojana; and
- (f) the details of the funds released by the public/private sector companies in Bhubaneswar for the said Yojana?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (f): A statement is laid on the Table of the House.

Statement referred in reply to Lok Sabha Starred Question No. *175 (15th Position) due for answer on 3rd March 2020

- (a) & (d): 1,812 Gram Panchayats have been adopted by the Hon'ble Members of Parliament for development under Saansad Adarsh Gram Yojana (SAGY) since launch of the Scheme in October 2014, as on 25th February 2020 as per information available on the programme portal (http://saanjhi.gov.in). Some more GPs have been identified by Hon'ble MPs where details have been submitted to the concerned district administrations for verification before uploading them on the SAGY portal. During the year 2019-20, under SAGY, as per the information available on SAGY portal (http://saanjhi.gov.in) as on 25 February 2020, 481 Hon'ble Members of Parliament of Rajya Sabha and Seventeenth Lok Sabha are expected to give information for adoption of Gram Panchayats. The State/UT-wise number of Gram Panchayats identified under SAGY is given in Annexure-I.
- (b): The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP includes prioritised time-bound activities to achieve holistic and integrated development of the villages. Out of the 1,812 Gram Panchayats identified under SAGY, 1,372 Gram Panchayats have uploaded their VDPs containing 71,515 projects on SAGY website (http://saanjhi.gov.in) and implementation of 44,590 (62%) projects has been completed as on 25 February 2020.
- (c): Under the SAGY framework, the development of Gram Panchayats is envisaged through effective convergence and implementation of existing development Schemes of Government under the administrative control of respective Ministries without allocation of any additional fund.
- (e): To facilitate better implementation of the Scheme:
- i. The guidelines of as many as 23 Central Schemes have been amended to accord priority for the SAGY Gram Panchayats.
- ii. A compilation of 223 Central Sector/Centrally Sponsored and 1,806 State Schemes for convergence under SAGY has been prepared and shared with the States/UTs and also uploaded on the Scheme portal (http://saanjhi.gov.in).
- iii. A comprehensive document named 'SAHYOG' with all the essential information on the existing social security Schemes collated from respective Ministries to improve awareness of villagers and village level functionaries to achieve 100% enrollment into those Schemes in SAGY Gram Panchayats has been published.
- iv. An orientation programme on SAGY for the newly elected Hon'ble Members of Parliament was organised on 3rd December 2019.
- v. More than 1,300 SAGY functionaries including State Team of Trainers, State Nodal Officers, Charge Officers and other stakeholders have been trained in 2019-20.
- vi. Success stories under SAGY from 133 Gram Panchayats of 13 States have been documented.
- (f): As per the information shared by Government of Odisha, Dhauli Gram Panchayat of Bhubaneswar Block has been identified under SAGY and no funds have been spent/released by public/private sector companies in Bhubaneswar for the said SAGY Gram Panchayat so far.

Statement referred to in part (a) of reply to Lok Sabha Starred Question No.175 to be answered on 03.03.2020

State/UT-wise status of identification of Gram Panchayats under SAGY as per data available on SAGY website (http://saanjhi.gov.in) as on 25 February 2020

1 Andman And Nicobar Islands 4 2 Andhra Pradesh 89 3 Arunachal Pradesh 7 4 Assam 35 5 Bihar 83 6 Chandigarh 2 7 Chhattisgarh 55 8 Dadra And Nagar Haveli 1 9 Daman And Diu 2 10 Delhi 13 11 Goa 5 12 Gujarat 106 13 Haryana 34 14 Himachal Pradesh 16 15 Jammu And Kashmir 15 16 Jharkhand 56 17 Karnataka 72 18 Kerala 107 19 Ladakh 0 20 Lakshadweep 1 21 Madhya Pradesh 83 22 Maharashtra 171 23 Majupur 16 24	Sl	State/UT	No. of SAGY Gram Panchayats
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